

Tuesday, the 6th August, 2019
(From 10.00 A.M to 12.26 P.M.)

1. Questions

(a) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	14	06	-	-	29

(b) Unstarred Questions: 04

2. Statement By the Hon'ble Chief Minister

The Hon'ble Chief Minister made a statement in the House on the issue of C.B.I closure report in sacrilege cases being raised by Shri Aman Arora, M.L.A Aam Aadmi Party during Zero Hour.

3. Walk Out

All the members of Shiromani Akali Dal and Bhartiya Janta Party present in the House except Shri Pawan Kumar Tinu, member, Shiromani Akali Dal staged a walkout from the House raising slogans in protest for not allowing time during zero hour..

4. Calling Attention Notices

1. Shri Pawan Kumar Tinu, M.L.A. drew the attention of the Government towards trials not taken for selecting sportspersons at State Sports College, Jalandhar.

(No. 12)

The Sports and Youth Affairs Minister gave a reply.

2. Sardar Sukhwinder Singh Danny Bandala, M.L.A. drew the attention of the Government towards dilapidated condition of school building of Senior Secondary School (Boys) at Jandiala (Jandiala Guru).

(No. 13)

The Education Minister gave a reply.

3. Smt. Sarvjit Kaur Manuke, M.L.A and Shri Aman Arora, M.L.A. drew the attention of the Government towards situation of lawlessness in the Jails of Punjab.

(No. 14)

The Jails Minister gave a reply.

5. Motion under Rule 16

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die."

6. Papers to be laid on the Table

The Parliamentary Affairs Minister laid papers on the table of the House, as mentioned at Sr.no. 1 to 8 shown under item No.IV in today's List of Business.

7. Walk Out

The members of Aam Aadmi Party present in the House trooped into the well of the House raising slogans and staged a walkout from the House as a mark of protest for non acceptance of adjournment motion moved on the issue of drugs.

8. Legislative Business

1. The Punjab Urban Transport Fund Bill, 2019

The Local Government Minister introduced The Punjab Urban Transport Fund Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2 & 3) of clause 1, clauses 2 to 14 as there was no amendment therein, collectively, schedule, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Local Government Minister The Punjab Urban Transport Fund Bill, 2019 be passed was put to the vote of the House and carried.

2. The Punjab Transparency in Public Procurement Bill, 2019

The Finance Minister introduced The Punjab Transparency in Public Procurement Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2 and 3) of clause 1, clauses 2 to 64 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Finance Minister The Punjab Transparency in Public Procurement Bill, 2019 be passed was put to the vote of the House and carried.

3. The East Punjab Ministers' Salaries (Amendment) Bill, 2019

The Finance Minister introduced The East Punjab Ministers' Salaries (Amendment) Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:-

1. Sardar Harinderpal Singh Chandumajra, Shiromani Akali Dal	01 minute
2. Sardar Charanjit Singh Channi, Technical Education Minister	02 minutes
3. Sardar Kuljit Singh Nagra, Indian National Congress	01 minute
4. Sardar Bikram Singh Majithia, Shiromani Akali Dal	02 minutes

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Finance Minister The East Punjab Ministers' Salaries (Amendment) Bill, 2019 be passed was put to the vote of the House and carried.

Sardar Manpreet Singh Badal, Finance Minister spoke for 02 minutes by way of reply to the discussion on the Bill

Chaudhary 14/8/19
Superintendent
Punjab Vidhan Sabha
Chandigarh

4. The Salaries and Allowances of Deputy Ministers, Punjab (Amendment) Bill, 2019

The Finance Minister introduced The Salaries and Allowances of Deputy Ministers, Punjab (Amendment) Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Finance Minister The Salaries and Allowances of Deputy Ministers, Punjab (Amendment) Bill, 2019 be passed was put to the vote of the House and carried.

5. The Salary and Allowances of Leader of Opposition in Legislative Assembly, (Amendment) Bill, 2019

The Minister for Parliamentary Affairs introduced The Salary and Allowances of Leader of Opposition in Legislative Assembly (Amendment) Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

Sardar Bikram Singh Majithia, Member, Shiromani Akali Dal took part in the discussion on the Bill and spoke for 02 minutes.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Minister for Parliamentary Affairs The Salary and Allowances of Leader of Opposition in Legislative Assembly (Amendment) Bill, 2019 be passed was put to the vote of the House and carried.

The House, then adjourned sine-die.

CHANDIGARH:
THE 6TH AUGUST 2019

SHASHI LAKHANPAL MISHRA
SECRETARY

G. Kaur 14/8/19
Superintendent
Punjab Vidhan Sabha
Chandigarh